

shall discuss the matter with the Home Ministry and inform the House about it.

(English)

(Interruptions)

MR. SPEAKER: He said that he would make a statement. Then where is the need to make a fuss?

12.08 hrs.

RE. COMMUNAL VIOLENCE IN DIFFERENT PARTS OF THE COUNTRY

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, even yesterday I had tried to draw the attention of the august House towards this incident. But in the midst of an uproar, this matter could not come to the fore. This news was reported in yesterday's newspapers. A 'Shakha' of the R.S.S. was being held in Kerala. When the 'Shakha' was going on at about 7.30 in the morning, the activists of I.S.S, which is a new organization in the area consisting of extremists and indulging in anti India propaganda, attacked the peaceful assembly of the people doing physical drill. Then this spread to the city. There was firing and three of our people sustained injuries. The ISS had spread a rumour a few days back that the mosque in Ayodhya had been demolished. The State Home Minister had conceded that the attacks at various places in Kerala were made by the activists of ISS and they were repeating the same.

The second incident is about a report that was published in newspapers that in Malegaon a procession was taken out under the leadership of a Janata Dal M.L.A.** and the 'sevaks' of the temple of the village were attacked.

MR. SPEAKER: Name will not go on record.

[Translation]

SHRI MADAN LAL KHURANA: I would like to request the hon. Home Minister to look into the matter. It is correct that a discussion on Ayodhya could be held but no rumour should be spread on this pretext. Some people failed in instigating communal riots in U.P. I would like to say with pride that in the last one year, on the occasions of 1d, Muharram, Holi, Dushera and Diwali, riots did not take place in U.P. as it used to be the case earlier. There used to be Shia-Sunny riots at some places. Two Muharram festivals have passed off without riots in U.P. Now because they failed to instigate riots in U.P. these people want to provoke people in non B.J.P. States by engineering such incidents. I want that the hon. Home Minister should make a statement on the incidents that took place in Kerala, in Malegaon, in Nasik district and in Ahmedabad. We find that statements are made in the House every day on very minor incident whereas the Central Government is quiet on the above incident. It should make statements on these incidents also.

[English]

SHRI A. CHARLES (Trivandrum): Sir, it is with a very sad and heavy heart and with a sense of shame that I stand before you in this august House to arrange what has been happening in Trivandrum, capital of the most educated State of this country, during the last two days. (Interruptions) It is reported that the whole trouble started with the confrontation of ISS and RSS fundamentalist workers. (Interruptions)

SHRI LAL K. ADVANI (Gandhi Nagar):
It was a planned attack. (*Interruptions*)

SHRI A. CHARLES: Unfortunately, anti-social elements have been instigated by both these groups. (*Interruptions*) I am not pointing my finger towards any particular group. It is confrontation of the two fundamentalist groups - ISS and RSS - that has ruined the democratic fabric of this most enlightened constituency. (*Interruptions*) I am disturbed that such things like arson, burning of houses, and all sorts of violence have been happening there which a cultured society cannot even imagine. (*Interruptions*) One kilometre away from my house, four people have been brutally killed. Today, the report has come that both the ISS and the RSS have separately called for a Statewide bandh. The normal life is paralysed. The people cannot move out of their houses and there is panic all over.

I have received several telephone calls from Trivandrum. (*Interruptions*) The State Government has alerted the police but the situation has not been contained. Arson and looting is going on there. All this is the result of the Ayodhya issue.

Today's news is more disturbing. There is a report that the temple work is being continued and the attempt of Shrimati Vijayaraje Scindia, Vice-President of the BJP, for a settlement has failed. This is a farce. If the BJP is sincere, let them come forward and declare unequivocally that they are not with the VHP and they are for implementing the court orders. That will solve all the problems here. I would plead with the BJP not to take the country to ransom. Do not create a holocaust. During 1946, 1947 and 1948, we have seen what had happened in the country. Do not ruin the country. Trivandrum is an enlightened constituency. Never before has there been a communal violence. I am very much disturbed.

I belong to a minority community. Time and again, I have stated that I have been elected continuously from that constituency where Hindus have a majority with a rich culture. That is the secular fabric of my constituency. But the fundamentalists are ruining our democracy.

I would plead before you in all seriousness not to create communal problems for this country. I am deeply wounded. I cannot go to Trivandrum because the Parliament is in session. I do not know what to do and I cannot share the agony of my people. I receive several communications from the people. I plead that if the BJP is keen to solve the problem, let them say clearly that they are not with the VHP. Let them make their position clear. Otherwise the fundamentalists will take advantage of the situation and create a holocaust.

The secular fabric of this country is the essence of democratic polity and that is sovereign. Nobody can touch the secular fabric of our country. That is the should of our democracy and that should be protected, Sir. Thank you.

[*Translation*]

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir, whatever has happened in Kerala is shameful for this country. Every person has a Fundamental Right to run an R.S.S 'Shakha' on a playground but when people assemble in this manner and the Islami Sewak Sangh attacks them, then it is the duty of the Government to book the people who attack them and protect those who have been attacked. The Congress party is in power there with the support of the Muslim League. Since, it enjoys the support of the Muslim League, it does not want to take any action against the Islami Sewak Sangh and they say that it is an issue of fundamentalists....(*Interruptions*)

[Translation]

SHRI P.C. CHACKO: It is totally misleading, Sir. (Interruptions)

SHRI A. CHARLES: Sir, today the army has been alerted.

(Interruptions)

[Translation]

SHRI RAM NAIK: Mr. Speaker, Sir, we demand that the hon. Minister of Home Affairs should make a statement here regarding the incident that took place in Kerala. What is happening in Maharashtra today? You too, hail from Maharashtra. Melegaon is near Nasik, which is called Ayodhya of the South and * you are aware that last year riots took place there during the Ganpati festival. But what has happened there today? Today a well known leader of the Janata Dal who had been the Leader of Opposition in the Maharashtra Assembly I am giving this information on the basis of my personal information—

(Interruptions)

[English]

SHRI MURLI DEORA (Bombay South): Sir, how can he say.....

MR. SPEAKER: It will not go on record.

[Translation]

SHRI RAM NAIR: * is the leader of Janata Dal....(Interruptions). When the names of the leaders of the BJP were mentioned, we did not object Mr. Speaker, Sir, therefore, under the leadership of the eminent Janmat Dal leader * a procession consisting of 20,000 people was taken out. The

workers of the Communist party also joined it....(Interruptions)

[English]

SHRI P.C. THOMAS (Muvattupuzha): Sir, how can he take his name?

MR. SPEAKER: The name will not go on record.

(Interruptions)

[Translation]

SHRI RAM NAIK: In the riots that took place day before yesterday, 27 persons were stabbed. I want that the Central Government should obtain information from them. Two police officials also have been stabbed there. If the names of the persons who have been stabbed there are told to the House, it will reveal what is happening there. Mr. Speaker, Sir, therefore, my submission is when the procession was being taken out there was a scuffle and people were attacked with cycle chains, wooden and iron rods. The people have created a situation there, making it difficult for people to live there. The Government must be knowing that the Ganesh festival is going to be celebrated in Maharashtra soon and it is a very important festival. The Ganesh festival was started by late Shri Lokmanya Bal Gangadhar Tilak and this year they are celebrating it as centenary year. This festival will be celebrated in Maharashtra with great enthusiasm and the riots in Malegaon have taken place at the behest of the Babri Samiti. I am saying it on the basis of personal information. Mr. Speaker, Sir, therefore, the hon. Minister of Home Affairs should make a statement in this connection.

SHRI MURLI DEORA: The Ganesh festival should not be made communal.

SHRI RAM NAIK: You do not know that the Ganesh festival is not communal. You should go and see what is happening there. You might not be aware of the incident that took place in your constituency the day before yesterday. In Bombay South black flags were hoisted. Mr. Speaker, Sir, therefore, I want to say that two days have passed since the incident took place. Therefore, the hon. Minister of Home Affairs should have made a statement. Moreover, since the Congress is in power there, the hon. Minister of Home Affairs should have obtained information from there and informed the House accordingly. *(Interruptions)*

[English]

SHRIP.C. CHACKO: It is most unfortunate that senior Members like Shri Khurana and Shri Ram Nayak are using this opportunity to mislead the House. What happened in Trivandrum is most unfortunate. We fell first victim to the mindless action of the BJP in Ayodhya. Kerala is the most educated State and we claim it to be the most secular State too. But we fell a prey to communal violence. In this House, senior leaders of the BJP are sitting silent, when their colleagues are spreading half-truths and untruths...*(Interruptions)* If you want to listen, please listen. What happened in Trivandrum is not an isolated case. You please ask you people, your muscle power; the RSS, as to what is happening in Kerala for the last six months. The RSS has been engaged in this sort of activities for the last one year...*(Interruptions)* About a dozen people have lost their lives in these series of violence. The Government of Kerala is taking very strong action to contain the violence. Shri Ram Naik accused the Congress Government in Kerala. How can he find fault with the Government of Kerala? The Government is handling the situation with utmost restraint and utmost care. Now, you know the background of this ISS, which is a very small group. The activities of the RSS are

creating insecurity in the mind of the minorities and they also started organising themselves and they too are taking to arms. Here I am not justifying anybody taking to arms. But this happens to be the sequel of the RSS violence. Just as Shri Charles has appealed, I also appeal to Shri Vajpayee and Shri Advani to restrain their workers. If they do not advise the RSS cadres to desist from such activities, there will be a sequel to what is happening in Ayodhya and it will be in our place. Shri Chandra Shekhar has warned this House that if these things are allowed to continue, this country will be in flames.

With great difficulty, the Government of Kerala has brought the situation under control. In spite of that, they want to rouse communal passions and create tension. That is why, you are making one-sided accusations. Both RSS and ISS are equally responsible for what has happened in Trivandrum. It is not a one-sided affair. Please desist from what you are doing. Please cooperate with the Government. Don't try to accuse the Kerala Government and please do not try to make a political gain by blaming the Congress.

The Government of Kerala is trying its level best to contain the violence. The RSS cadres are bent upon creating disturbances. I do not want to narrate certain facts which happened in Trivandrum, because, I am afraid, that will add fuel to fire. That is why, I am restraining myself. You get the facts from the RSS cadres. You know very well, how the people of this country will react if a mosque is attacked or if a temple is attacked. You are playing with fire and please desist from it. I am again telling you that it is most unfortunate if this thing can happen in a place like Trivandrum. Do not come here with half-truths and untruths and parade your ignorance in this House. You are equally responsible for what has happened in Trivandrum. *(Interruptions)*

[Translation]

PROF. RASA SINGH RAWAT (Ajmer):
Communal riots took place in Karnataka....
(Interruptions)....

MR. SPEAKER: Shri Rawat you should
not intervene in between: This is not proper.

PROF. RASA SINGH RAWAT: I am
pointing out about the law and order situation
in the States ruled by the Congress party....
(Interruptions)

SHRI RAJNATH SONKAR SHASTRI
(Saidpur): Mr. Speaker, Sir, the matter we
are discussing here today is really pathetic
and serious. Sir, the entire country is worried
about it. Our colleagues from Kerala had
mentioned that while the R.S.S. people were
engaged in exercise, they were attacked.
We condemn this attack in no uncertain
terms. They may be the members of the
R.S.S or the Muslim League but such inci-
dents should not have taken place. Here
allegations and counter allegations are being
levelled at each other. Some say this hap-
pened in Kerala, others say this happened in
Ayodhya. Sir, with great humility, I would like
to point out to you that the events in Kerala
are the aftermath of those of Ayodhya.
Maharashtra, Delhi and all other parts of the
country will have to face the consequences.
The work of temple construction is causing
too much tension. I wanted to speak about
it yesterday as kar sewa was going on there.
You might have gone through newspapers
reports also and yesterday I myself had tried
to present a newspaper here in which it
appeared that volunteers are roaming around
with swords in their hands and kar sewa is
being done. The people are being forced to
do kar sewa and some persons are roaming
around with swords in their hands. If kar
sewa is being done in this manner, then what
will be the destiny of this country? Will it not

cause riots in Kerala or Delhi or anywhere in
the country?

Just now one of my colleagues was
stating that riots did not take place in Uttar
Pradesh since his party came to power. It is
very good that riots have not taken place
there. But, perhaps he could not recall
Azamgarh where the Hindu-Muslim riots took
place. A large number of houses were burnt
and shops of many poor persons were looted
and many people suffered great loss. Simi-
larly, riots took place in Banaras. In Jaunpur,
also violence took place. In Rampur also
riots took place. Yet my colleague is stating
that there have been no riots in U.P.

I do not mean to say that riots are good.
My contention is that riots should not take
place anywhere. But what are the reasons
behind these riots. What is the remedy?

Mr. Speaker, Sir, I shall conclude within
a minute. In this very House when discus-
sion was about to start yesterday on the no-
confidence motion, one of our senior mem-
bers Shri Khurana said that this issue was
not related to any court of Law.

One of my hon. colleague threw the
gauntlet and asked who has the courage to
stop construction there. So, who is being
challenged. Another hon. colleague, Ma-
hant Abedya Nathji, whom I hold in high
esteem, also submitted that why Muslim in
the country are being given so much impor-
tance. The country will turn Pakistan.

MR. SPEAKER: No regular Bill is be-
fore the House for consideration at the
moment. So you must keep in mind this fact
while bringing the issue to the notice of the
Government. It is not proper on your part to
raise all the issues.

SHRI RAJNATH SONKAR SHASTRI: I
am not dwelling on all these issues in
detail.

MR. SPEAKER: Speak in brief.

SHRI RAJNATH SONKAR SHASTRI: I would like to just submit that if the present situation continues to be there, then mere expression of anxiety and concern in the House will not remedy the situation.

Therefore, I would like to make a submission to you to advise our friends immediately that while this august House respects their sentiments on the issue, the House is of the opinion that whatever is going on in Ayodhya must be stopped immediately. Law should be complied with. In case they do not abide by law, then the country will be ruined. There will be riots everywhere, and the onus for it will rest on the B.J.P. History will never forgive them. With these words I conclude. *(Interruptions)*

SHRI RAM NAIR (Bombay North): May I know the name of the party on whose behalf the hon. Member has spoken.

Shri Rajnath Sonkar Shastri: The hon. Member has no concern with it. *(Interruptions)*

12.28 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

SHRI SURAJ MANDAL (Godda): Mr Deputy Speaker, Sir, a serious issue is being debated upon in the House and Khurana Saheb is laughing. We are discussing here in the House what has happened in Kerala today and what is happening in Ayodhya and at other places in the country. At the moment tension between the two communities is building up in the country. What are the reasons—the main reason is the way the construction work is going on in Ayodhya. That is the root cause.

Shri Khurana said that communal incidents have not taken place anywhere in the

country, but what did happen during the 'Id' festival.... *(Interruptions)*.... Yes, you people are not in the forefront, but the two organs of yours', viz, the VHP and the RSS are there to do the job. No doubt they are doing their level best to incite communal clashes, but to no avail. On the day of 'Id' festival, in my constituency Godda, the VHP people obstructed Muslims from offering 'Namaz' in order to fan communal clashes. However, our timely intervention at the spot enabled the Muslims to offer 'Namaz'. I respect Shri Atalji. He rightly said that politics should not emanate from religious place like Temples, Mosques, Gurudwaras and Churches and all the pronouncements from there should stop. We support his stand. I would like to make one more submission that today the root cause of the tension between the two communities in Kerala and other parts of the country is the construction-work in Ayodhya. Kar sewaks are performing Kar-Seva there at the point of sword thereby causing tension and fear in the minds of the people of the other community. Therefore, I demand immediate stoppage of construction in Ayodhya. It will create disturbances throughout the country. Ayodhya issue is the root cause of the disturbances all over the country and it is also the reason behind the disturbances and bitterness between the people of the two communities. Therefore, I demand from the Government to stop the ongoing construction-work in Ayodhya without delay.

Sir, if the State Government has failed to stop the ongoing construction-work in Ayodhya, then, through you, I would like to make a submission to the Centre to use the powers conferred upon it to get the ongoing construction-work stopped. In this endeavour the whole country will stand by you.

With these words I thank you and conclude.

[English]

SHRI P.C. THOMAS I condemn what has happened in Kerala.

Mr. Deputy-Speaker: My request to all the Hon. Members is this that let us not instigate our people outside through our speeches. It is the duty of every one of us to condemn such acts and we should see that proper guideline is given to the entire country, to the entire society.

SHRI P.C. THOMAS: That is what exactly I was trying to say.

MR. DEPUTY-SPEAKER: Let us not unnecessarily abuse each other. Already the atmosphere is surcharged with anger and heat. Let us not further increase it. Let us try to cool down the atmosphere which is not prevailing in the country.

SHRI P.C. THOMAS: Sir, I am very much in agreement with what you have said.

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): The best course would be that instead of everybody talking, you can appeal to everybody to search their own hearts.

SHRI P.C. THOMAS: Sir, what you are saying is agreeable to all of us. In fact, we condemn what has taken place in Kerala. I do condemn the ISS and their action. I do condemn the path of RSS also in this regard. It is because, it is a clash between them. They have started this problem. I also condemn all of them who are instigating this issue and the matters connected with this to a great extent. I do condemn the speeches made by some of our great friends, some of our great Leaders, who have actually instigated this type of problem.

Now, I would like to just appeal to the BJP Leaders - to Shri Advani and Shri

Vajpayee - this. If they are in a position to show tolerance of Lord Ram and to show tolerance of Hinduism and to give a lead in this regard, I am sure, the whole problem can be brought to a peaceful end. I am really ashamed to hear about the speeches of the Leaders. I have read their speeches also in the newspapers. I am sure that nobody will deny that one of the Leaders of the BJP has even gone to the extent of saying that only by demolishing Babri Masjid, this issue can be settled.

I am very sorry to say that there was a speech that was delivered by one of the hon. Leaders who had also went to the extent of saying that Babri Masjid which has no relevance to the muslims will be demolished. That is the way in which the matter should be settled.

I would appeal to everybody that this type of action or this type of spirit of the Leaders should be withheld for some time, maybe kept in abeyance for some time so that the whole problem is brought into a peaceful end.

I also plead that we all may sit together for some time and solve the problem or take a decision that something has to be done in this regard. It is not for the Government alone to do it. It is not for Central Government alone to take an action. It is neither for the State Government to take an action.

So, I feel that the Leaders must come together and put their heads immediately and should resolve this matter.

I plead with them once again.

MR. DEPUTY SPEAKER: I will allow one Member from the ruling side and other Member from the opposition side.

(Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: I would like to give a personal explanation as my name has been mentioned by him. He said something about RSS in Kerala. I would like to read out only two lines from the statement of the interview given by that State's Home Minister to a newspaper.

[English]

"According to the Minister incharge of Home, Mr. C.V. Ramarajan, trouble began around 7.30 a.m. when a stone was thrown at an RSS shakha at Poonthura."

[Translation]

As per my information, disturbances broke out there after this. RSS was attacked and violence began....(Interruptions)

[English]

MR. DEPUTY SPEAKER: Whatever you wanted to say you have said.

(Interruptions)

[Translation]

SHRI SATYA PAL SINGH YADAV (Shahjahanapur): Mr. Deputy Speaker, Sir, I am on a point of order...(Interruptions)

[English]

MR. DEPUTY SPEAKER: The practice is to allow one Member from the Treasury Benches and one Member from the Opposition.

[Translation]

SHRI SATYA PAL SINGH YADAV: Shri Khurana has raised a problem during zero hour regarding the attack on RSS workers

who were organising Shakha in a ground. It is correct as the newspapers have also reported the incident. None else but the Centre is responsible for it. The Centre is not capable enough to get the ongoing construction-work in Ayodhya in violation of the Courts' orders, stopped. What happened in Kerala will soon spread to other places and such incidents will occur daily and nobody will be able to check them. It is the duty of the Government to implement the orders of the Court at any cost, whether through the acquisition of land or by dismissing the State's BJP Government?

My point of order is when Shri Khurana and many other hon. Members have already spoken on the same issue, why is the permission to raise it again and again being given....(Interruptions)

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr Deputy Speaker, Sir, you give your ruling on what Shri Satya Pal Singh Yadav has said...(Interruptions)

SHRI RAM KAPSE (Thane): Malegaon town in district Nasik in Maharashtra is considered to be a very sensitive town....(Interruptions)

Babri Action Committee observed Bandh for the whole day in Malegaon city. About 50 thousand people under the leadership of Janata Dal leader and the former opposition leader in Maharashtra Assembly took out a procession in the city. When the procession reached near Balaji temple, certain announcements were made to provoke the people and to create tension there. The camera of a photographer who wanted to take their photographs in front of the statue of Shivaji was snatched; the cameraman was assaulted; attempts were made so that the report of the incident may not be published in the newspaper next day. What is this all happening in Malegaon? Pelting of stones took place in front of police control

room. When the Janata Dal leader was enquired into, he apologised and said that the procession did not remain under his control, such incidents have been taking place in Malegaon. Janata Dal wants to create communal tension again in those places where incidents to this effect had taken place earlier. Similar riots took place in Gujarat too. Now attempts were made to repeat the same in Sangli and Krad in Maharashtra. All efforts are being made to provoke communal riots. Similar attempts were made in Malegaon also....(Interruptions)

SHRI AYUB KHAN: You are referring to Malegaon only, but not to Ayodhya.

SHRI RAM KAPSE: Janata Dal, Congress and Communist Party want that communal riots should break out in Uttar Pradesh, but they have not been successful in their motive. Therefore, they diverted their attention to Maharashtra. I strongly condemn this incident and urge the hon. Minister of Home Affairs to give a statement in this regard. I had raised a question in regard to Malegaon yesterday too, however, nothing is being done in that direction. The Minister of Parliamentary Affairs should discuss the matter with the hon. Minister of Home Affairs. He himself hails from Maharashtra why he is not interested to participate in the discussion regarding communal tension in Malegaon city of Maharashtra, though he participates in every other discussion. Before the position of this tension spreads in Kerala, Maharashtra etc, the Government should take measures.

SHRI RAMESH CHENNITHALA (Kottayam): The leader of every political party condemns what has been taking place in Kerala for the last two days. I would not like to go into the dispute. I agree to what you have said. It is the responsibility of every political party and the leader of every party to contribute to restore peace and order in the city. We being the new members and younger

generation look towards leaders like Shri Advani, Shri Vishwanath Pratap Singh and others for guidance.

Congress party is not against the construction of temple, but the way the things are being given political shape is misleading the youth of the country. Four persons were killed and about 100 houses were damaged in Trivandrum, a man in a mosque was killed. The Kerala Government took certain concrete steps to control the situation but despite that peace and order could not be restored there. That is why I appeal to the leaders of all the political parties to come forward and pursue people to restore peace and order and also communal harmony in the country.

SHRI HARI SINGH CHAVDA (Banaskantha): Mr Deputy Speaker, Sir, I have been working for social welfare for the last 40 years particularly for the upliftment of backward classes, Harijans, Adivasis and Hindu-Muslim unity etc. Muslim workers as well as students are there in the institution. I run, and no discrimination is made between them. However, at present Communal tension prevails in my institution also.

A muslim person was beaten by another man of the same community due to some rivalry between them. However, the victim said that the accused was a Hindu man. This provoked the muslims who killed a Hindu man in Disa Tehsil, the area to which I belong; which consequently gave rise to communal tension in the entire city.

This was the outcome of disbelief. People requested me to reach the site and I did the same. Tension prevailed in the whole city. Police was beating the workers mercilessly. So much so that an old woman who was passing through the way was beaten to the extent that her arm broke. She was not involved in communal riots. A man from a village named Samthi had come there for

purchasing purpose. He was beaten so
mercilessly that he died....(Interruptions)....I
went to the Police Station, met the officer
and asked him not to apprehend or beat the
innocent people...(Interruptions)

Look, I was beaten. When I went to the
police officer....

[English]

SHRI. A . CHALRLES (Trivandrum):
The Home Minister should come and made
a statement. (Interruptions)

SHRI RAM NAIK (Bombay North): The
Home Minister should come and make a
statement. (Interruptions) Then we will not
allow you to speak. (Interruptions)

[Translation]

SHRI HARISINGH CHAVDA: When I
went to meet the police officer. I requested
him not to apprehend or beat any innocent
person... (Interruptions) At the moment
I am not referring t any body (Interrup-
tions)

[English]

MR. DEPUTY SPEAKER: When a hon.
Member of this House says that he has been
assaulted, is it not our duty to hear him? Let
us hear him. There is a Government and the
Government will make a statement. You do
not allow other Members to speak and you
do not want grievances of other Members to
go on record. There is a lot of confusion. The
Reporters feel extremely difficult to record
what one speaks. Zero Hour is meant for
ventilating certain grievances. I am calling
one hon. Member from this side and another
Member from the other side. I am following
certain rules. Every one of us wants to teach
to the whole world how one should behave.
At the same time we shall also search our

hearts. Let the hon. Member say what he
wants to say.

(Interruptions)

SHRI P.C. THOMAS: Before going to
another point, we would like to have a state-
ment from the Government..(Interruptions)

MR. DEPUTY SPEAKER: You have
got every right to ventilate your grievances.
By virtue of your existence in the second
bench, th House. I do not think so. Rules
does not permit that.

SHRI P.C. THOMAS: We do not stand
in his way.

MR. DEPUTY SPEAKER: Let us hear
with patience whatever he says. If it is
pleasing, you accept it and in the absence of
it you ignore it.

[Translation]

SHRI HARISINH CHAVDA: Mr Deputy
Spe: er, Sir, when I went to the police
station to request the concerned officer not
to arrest or beat the innocent persons, a few
friends of mine accompanied me. When we
made the complaint, some of them came out
and started beating without bothering whom
they were beating. It was inside, despite
they started beating me. After beating, the
DCP and others directed to arrest the people.
Afterwards, they released them at the dis-
tance of about 100-150 km; and filed a fake
case before the magistrate. The police ac-
tion is being taken in Gujarat. It would be
disastrous. if it is not withdrawn. The way
the things are taking place in Bihar will not be
tolerated there.

Secondly, my area is very close to
Pakistan border. There is a village named
Piprada in that area having the population of
about five thousand people. A man named
Jaslok, belonging to a minority group was

arrested. Afterwards the situation deteriorated to the extent there were incidents of dishonouring the women. In our area Panchayat President is called as Pramukh. Everybody gives him great respect. Everyone obeys Panchayat President. Otherwise, they remain indulged in such activities. If the activities of the people belonging to particular minorities are not checked, the circumstances similar to those created in Kashmir by Pakistan will arise in Banaskantha. Therefore I would urge upon the Government to take measures to prevent the situation similar to that prevails in Kashmir.

[English]

PROF. K.V. THOMAS (Ernakulam): We condemn the attack on the hon. Member... (Interruptions)

MR. DEPUTY SPEAKER: This is not a regular debate. If he had used any words which are unparliamentary, certainly you are at liberty to raise it and such words can be removed from the records. But you cannot ask for any clarification.

PROF. K.V. THOMAS: Sir, we condemn the attack on the hon. Member. But what we are emphasising is that all these things are the reflections of Ayodhya. The BJP has assured the House that they will abide the instruction of the Court of law. Now the U.P. Government could not implement the directions of the Court of law. The BJP senior leaders could not prevail on the VHP and the construction is going on. It is because of this inaction of the U.P. Government and the inability of the leadership of the BJP, this communal riot has started in Kerala... (Interruptions)

SHRI LAL K. ADVANI: Mr Deputy Speaker, Sir, I expect the ruling party to react to certain situations in the country with a greater sense of responsibility. We may have different views about Ayodhya. But,

this fact must be accepted that the bone of contention for all these years has been whether the structure of the mosque should be protected or not. (Interruptions). It must be acknowledged that the Uttar Pradesh Government has scrupulously ensured that the mosque structure is protected. What I would like to stress is that today a riot takes place in Trivandrum; a disturbance takes place in Malegaon or something else takes place elsewhere, if we - we mean those who are interested in seeing that the communal harmony and communal peace are maintained - try to rationalise it and justify it on the ground of Ayodhya, we are not contributing to communal harmony.

I would like to point out one fact that I disagree, disapprove of the politics of the Muslim League. But, I draw distinction between the Muslim League and the Islamic Sewak Sangh and I demand a statement from the Government as to what is the nature of this organisation because according to my information - information gathered from very reliable sources - this is an apparatus created by the Inter-Services Organisation of Pakistan. It is the Inter-Services Intelligence Wing of the Pakistan Government which is equivalent of the CIA and an apparatus of this kind which has recently come up and which is at the back of all these disturbances which happened in Kerala - Cochin, Trivandrum and Calicut - were gheraoed by thousands of people brought in trucks and buses by a call given by this organisation and the gherao was so effective that very many passengers who travelled by the plane - two of my colleagues in the other House also travelled by that plane - could not get out. A Minister of the Central Government ensured that my colleagues could get out and they were able to come out. But, there were foreigners, including women who were literally weeping on the airport because they were unable to get out. I would plead with you do not try to mix up things and do not try to justify riots in any case. Any violence is to

be condemned and if there is an attack on a RSS Branch in the morning - you may agree or disagree with the RSS - but let there be no reservation in unequivocal condemnation of violence and the condemnation of the Government anywhere. I condemn it wherever it is. Therefore, when my colleagues point out, they have a reason to be proud of the fact that in Utter Pradesh, for the last one year, despite all provocations, Shri Kalyan Singh's Government has been able to contain communal disturbances. I want a statement from the Government. These days Ayodhya has naturally been the core of all attention. But, in the meanwhile, grave disturbances have taken place in Ahmedabad, in parts of Gujarat, in Malegaon and in Trivendrum lately. I want a detailed statement from the Government in respect of all these occurrences; all these happenings and the action taken by the Government of those States in respect of these matters.

[Translation]

13.00 hrs.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Mr. Deputy Speaker, Sir, we are very much sad and perturbed over the communal riots in Kerala, Malegaon and other parts of the country. Whichever party may be responsible for these riots, whether in Malegaon or in Kerala, we deeply regret the occurrence of such riots in the country.

(Interruptions)

But Mr. Deputy Speaker, Sir, it is very important to find the roots of this malady. There has always been some or the other reason behind the eruption of riots in the country. This time, we can say with certainty that the conditions that are being created in the country, owing to the developments in Ayodhya and the non-implementation of the

court orders, are responsible for these riots. (Interruptions)

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore): Is it the stand of the Government of India? You ask the Home Minister to make a statement.....(Interruptions)

Let the Home Minister make a statement that way.....(Interruptions)

SHRI GHULAM NABI AZAD: I will tell you the stand of the Government of India also. Please have patience.

[Translation]

We strongly condemn the Islamic Sevak Sangh. Where we are opposed to Hindu communalism in the country, we are equally opposed to Muslim communalism. The Congress party and the Congress Government are as much opposed to Muslim communalism as much to Hindu communalism. But from where did they derive this name? I feel that the Islamic Sevak Sangh is the step cousin of the Rashtriya Swayam Sevak Sangh. Therefore, instead of questioning us, you question the R.S.S., which is responsible for making the name of Islamic Sevak Sangh a success. Had there been no R.S.S., there would have been no Islamic Sevak Sangh either. It is you who sow the seeds of all the maladies affecting the country. (Interruptions) There cannot be smoke without fire. Therefore, we condemn both the Islamic Sevak Sangh and the R.S.S. as both of them together want to divide the country and are creating tension within the country.

As you said, the riots in Malegaon and Trivandrum have further confirmed our doubt. We have been saying for so many days, that the State Government should implement the court orders, as otherwise, there is a danger

of communal riots erupting in the country. The riots have occurred in Kerala and Maharashtra precisely because of the non implementation of the court orders and God forbid, of riots take place in other parts of the country, this will be considered the only reason behind it. The Bharatiya Janata Party and the U.P. Government are responsible for this and not the Central Government. (*Interruptions*)

SHRI MADAN LAL KHURANA: I charge you with inciting riots in the country by making such statements.

SHRI GULAM NABI AZAD: So far as Shri Advani's demand is considered, we will be making statements on the situation in Malegaon as well as on Ayodhya. (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: Let us now take up Item No. 6 in today's agenda.

13.06 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:

"In accordance with the provision of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 16th July, 1992"

13.06 1/2 hrs.

PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) AMENDMENT Bill

As passed by Rajya Sabha

[*English*]

SECRETARY GENERAL: Sir, I lay on the Table the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992, as passed by Rajya Sabha

13.07 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1992-93.

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri C.K. Jaffer Sharief, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1992-93. [Placed in Library see No LT-2301/92]

13.07 1/2 hrs.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1988-89

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri C.K. Jaffer Sharief, I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (Railways) for 1988-89. [Placed in library see No LT-2302/92]